

ITEM NO.35

REGISTRAR COURT. 1

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 23988/2023

SANJU @ SANJAY KHATIK (SONKAR) & ORS. Petitioner(s)

VERSUS

SANTOSH YADAV & ORS. Respondent(s)

Date : 01-12-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vinod Prasad, Adv.
Mr. Akshat Shrivastava, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 and 3 but none has entered appearance.

Ld. Counsel for the petitioner is granted two weeks' time to take fresh steps and file fresh particulars in respect of the unserved respondent No.2.

List again on 19.01.2024.

H. SHASHIDHARA SHETTY
Registrar